

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.38/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25th July, 2017, 10.30 A.M.

Name of the Company Under Section		Orient Engineering & Commercial Company Ltd. & Anr. 230-232		
2.	Mr. D. N. Al Mr. Aniket Ms. Rusha	Agarwal	Advocates for petitioners	July astalia
ī	Mr. TAPA ASSI	S Kr. DAS STAINT DIRECTOR	RD(ER) MCA ORDER	25/7/17

Ld. Counsels for the petitioners and Mr. Tapas Kr. Das, Assistant Director from the Office of the Regional Director representing the Central Government are present.

Central Government has filed affidavit in reply which may be taken on record.

Heard the arguments of the parties. Reserved for order.

(Vijai Pratap Singh Member (J)